



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,18th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
3	AB/2371/2024 B/O	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
ORDERS				
4	I.A.(CrI.)/271/2024 B/O in CrI.Rev.P./1936/2024 WITH CrI.Rev.P./1936/2024 (Filing Number)	RAJON BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
5	CrI.Pet./779/2024 B/O	MD. FULBABU SK Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
6	CrI.Pet./851/2024 B/O	MATLAB ALI AAND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR S SARMA MR P KATAKI MR G GOSWAMI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
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14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
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17)	MR A KALITA	18-09-2024	To	18-09-2024
18)	MR C GOSWAMI	18-09-2024	To	20-09-2024
19)	MR S KHOUND	19-09-2024	To	20-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 4

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
17	Mat.App./9/2020 WITH LCR, B/O	XXXXXXX Versus XXXXXXX	MR G PATHAK MS K DEKA MR I UDDIN	MR. S K MEDHI MR D DAS MS. U K PURKAYASTHA MR. B J TALUKDAR

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HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

**[THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS**

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./14/2024 IN WP(C) 7118/2022(D/O), FIXED	UNION OF INDIA Versus BISWADIP GHOSH	MR. S C KEYAL SC, INCOME TAX	
2	Review.Pet./68/2024 IN WP(C) 7116/2022(D/O), FIXED	UNION OF INDIA Versus SUNIL MOHTA	MR. S C KEYAL SC, INCOME TAX	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
56	WP(C)/5772/2016 AT 10:30 A.M.	THE MANAGEMENT OF KALLINECHERRA TEA ESTATE Versus THE STATE OF ASSAM and ANR.	MR.D BARUAH MS.B DAS MR.S CHAKRABARTY MS.N UPADHYAY	MS.N MODI(R-2) GA, ASSAM(R1) MS.M CHOUDHURY(R-2) MR M CHETIA MR.S DUTTA(Sr.Adv.)(R-2) MR.S DUTTAR-2 MR.C SHARMA(R-2)
57	WP(C)/4749/2023 AT 10:30 A.M.	M/S SAKAMBARI FLOUR MILLS PVT LTD. AND 8 ORS. Versus THE FOOD CORPORATION OF INDIA AND 4 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI(P-1 TO 9) MS. N HUSSAIN	MR. S C KEYAL,SC MR. S S ROY (r-5) MR. S S ROY (r-5) SC, F C I
MOTION				
58	WP(C)/4669/2024 WITH WP(C) 3998/23(D/O), FIXED	DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA	
59	WP(C)/4786/2024 B/O	SIKHA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI	SC, ELEM. EDU GA, ASSAM
ADMISSION				
60	WP(C)/2604/2015 CAVT. NO. 390/2015 FIXED	SMTI RINA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MRS. K DEVI MRS. K DEVI MS. B CHOWDHURY MS.K DAS	SC, SECONDARY EDUCATION MR.C GOSWAMI FOR CAVEATOR SC, FINANCE

WITH
[I.A.\(Civil\)/25/2016](#)
in WP(C)/2604/2015

SMTI RINA DEVI
Versus
THE STATE OF ASSAM AND 6 ORS

MR.T J MAHANTA
MR.R BARUAH
MS.K DEVI
MS.K DAS

SC, SECONDARY
EDUCATION
FOR CAVEATOR
MR.C GOSWAMI
SC, FINANCE

61 [WP\(C\)/7914/2017](#)
FIXED

DILIP KARMAKAR and 25 ORS.
Versus
THE STATE OF ASSAM and 6 ORS.

MD.M U AHMED
MR.S F CHISTIE

GA, ASSAM
SC, EDUCATION
SC, FINANCE

62 [WP\(C\)/891/2019](#)
FIXED

KANGUJAM PRIYOKUMAR SINGH
Versus
THE STATE OF ASSAM AND 7 ORS.

MR. N N B CHOUDHURY
MR D P SAHU

SC, HIGHER EDU
SC, BTC
SC, BODOLAND
UNIVERSITY
SC, FINANCE DEPTT.
K.K.DEY, SC, BODOLAND
UNIVERSITY

63 [WP\(C\)/4274/2021](#)
FIXED

HIRALAL RAMCHIARY
Versus
THE BODOLAND TERRITORIAL COUNCIL
AND 4 ORS

MRS. K DEVI
MS S A KHALIFA

SC, BTC

64 [WP\(C\)/178/2023](#)
FIXED

ALL ASSAM MIDDLE SCHOOL SCIENCE
TEACHERS ASSOCIATION AND 3 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR. A K DUTTA
MR. B PURKAYASTHA
MR. B ZAMAN

SC, ELEM. EDU
SC, SCERT, ASSAM
GA, ASSAM
SC, N C T E
SC, FINANCE

65 [WP\(C\)/7278/2023](#)
FIXED

MANUARA BEGUM AND 4 ORS
Versus
THE STATE OF ASSAM AND 3 ORS

MR. K BORUAH
MR. P BORDOLOI
MR. M ALAM
MS P DAS

SC, ELEM. EDU

66 [WP\(C\)/964/2024](#)
FIXED

NEETA BHUYAN DUTTA AND 4 ORS
Versus
THE STATE OF ASSAM AND 3 ORS

MR M R ADHIKARI
MS M BORAH

SC, ELEM. EDU
SC, SCERT, ASSAM
GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	AB/2488/2024 B/O	SISIR KUMAR DAS Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
BAIL HEARING				
58	AB/2129/2024 FIXED	APURBA KUMAR MEDHI Versus THE STATE OF ASSAM	MR Z KAMAR MR S J CHOUDHURY	PP, ASSAM
WITH				
59	AB/2034/2024	NABA KRISHNA MAHANTA Versus THE STATE OF ASSAM	MR Z KAMAR MR S J CHOUDHURY	PP, ASSAM
60	AB/2270/2024 FIXED	ASURUDDIN Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI MR. B A AHMED	PP, ASSAM
ORDERS				
61	Crl.Pet./52/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	BULBUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
HEARING				
62	Crl.Pet./858/2023 WITH LCR 7 FILES, B/O	PRIYANSHU BOIRAGI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. M HUSSAIN (R2) MS G SWAMI (R2) PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
40	CRP/94/2024 CAVT. NO.08342/024, B/O	M/S DOLOO TEA CO. (INDIA) LTD., Versus M/S. MANISH TEA COMPANY AND ANR	MR. P KHATANIAR MR G KHANDELIA MR. K DEKA MR R PAUL	MR J C GAUR FOR CAVEATOR
ORDERS				
41	I.A.(Civil)/2907/2024 B/O in MACApp./235/2024 WITH MACApp./235/2024	SAMIRAN CHKRABORTY Versus MAGMA HDI GENERAL INSURANCE COMPANY LTD MAGMA HDI GENERAL INSURANCE COMPANY LTD. Versus SAMIRAN CHKRABORTY AND 4 ORS.	MR. M TALUKDAR MS. M CHOUDHURY MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MS C BORAH	MR. R GOSWAMI MR. A J SAIKIA(R-5) MR. M TALUKDAR (R-1) MS M DAS A KONWAR MR H K SARMA (r-5,6) M CHETIA(R-5) MS K BHATTACHARYYA (r-5,6) MR. S. PEGU(R-5)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/4694/2024 FIXED	M/S RASIDUL HOQUE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
55	WP(C)/4797/2024 B/O	SHAJAHAN ALI AND 52 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH MR S BORTHAKUR K ZAMAN	GA, ASSAM SC, FOREST
ADMISSION				
56	WP(C)/782/2023 FIXED	PARIKSHIT CHANDRA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. J SARMAH	MRS. A GAYAN MR. B DEKA DY.S.G.I.
57	WP(C)/7215/2023 FIXED	AMBU CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M M ZAMAN D HUSSAIN	GA, ASSAM SC, REVENUE
58	WP(C)/4410/2024 FIXED	KSHIRODE CHANDRA CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY H YEASMIN	GA, ASSAM SC, REVENUE
59	WP(C)/4681/2024 B/O	JAWAHAR SINGH Versus UNION OF INDIA AND 6 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
ORDERS				
60	WP(C)/3694/2024 FIXED	SHAHJAHAN ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NHAI MD. S ALOM(R-6) MR. M S ALAM(R-6) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
12)	MR D K DAS	16-09-2024	To	27-09-2024
13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
14)	MR. B NATH	19-09-2024	To	02-10-2024
15)	MR. S N KRISHNATRAYA	17-09-2024	To	19-09-2024
16)	DR ANKIT TODI	18-09-2024	To	18-09-2024
17)	MR A KALITA	18-09-2024	To	18-09-2024
18)	MR C GOSWAMI	18-09-2024	To	20-09-2024
19)	MR S KHOUND	19-09-2024	To	20-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,18th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
56	Bail Appln./2775/2024 B/O	SAMSUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
ADMISSION				
57	Crl.Pet./253/2024 B/O	BHUPEN CH DAS Versus THE STATE OF ASSAM AND ANR	MR P P MEDHI MR G BARGAYARY	MR. S RANA (r-2) PP, ASSAM
58	Crl.Rev.P./275/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	RASHIDUL ISLAM Versus SANIARA BEGUM	MR. R ISLAM MR S ISLAM	MR. R ALI MR H A AHMED
BAIL HEARING (BA)				
59	Bail Appln./2147/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAVED AHMED LONE Versus THE UNION OF INDIA	MRS J DUTTA MR. A K AHMED MD A ISLAM	SC, NCB
60	Bail Appln./2692/2024 FIXED	ABDUL HASIM AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SPECIAL PP ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
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17)	MR A KALITA	18-09-2024	To	18-09-2024
18)	MR C GOSWAMI	18-09-2024	To	20-09-2024
19)	MR S KHOOND	19-09-2024	To	20-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH- IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
64	WP(C)/4286/2024 FIXED	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR S SARMA MS. M SHARMA	SC, BTC SC, EXCISE DEPTT.
65	WP(C)/4443/2024 B/O	H. G. C. LOGISTICS Versus THE UNION OF INDIA AND 31 ORS.	MS P DEVI MR P R SARMA MR D MEDHI	DY.S.G.I. SC, PCB SC. TRANSPORT DEPTT.
66	WP(C)/4789/2024 B/O	M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. S P SHARMA	SC, PWD

LEAVE NOTE OF ADVOCATES FOR 18/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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18)	MR C GOSWAMI	18-09-2024	To	20-09-2024
19)	MR S KHOOND	19-09-2024	To	20-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	Crl.Pet./1117/2024 FIXED	ARUNIMA DAS Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR. R KALITA MS M ZOMUANPUII MR P DOLEY	
53	Crl.Pet./1120/2024 FIXED	AFRINA BEGUM Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
WITH				
54	Crl.Pet./409/2023	AFRINA BEGUM Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
55	AB/2485/2024 B/O	RASENDRASINH B THAKUR Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM
56	AB/2487/2024 B/O	RAJESHKUMAR R BANSAL Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./2798/2024 FIXED	ABINASH MAHATO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
58	AB/2447/2024 FIXED	DEVID HAZARIKA Versus THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MR. Z H BORA MS N SULTANA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
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19)	MR S KHOUND	19-09-2024	To	20-09-2024



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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
7	Crl.A./81/2012	MD. NIZAM ALI @ NIZAMADDIN Versus STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MS.D DUTTA	PP, ASSAM
8	Crl.Pet./1073/2023	ARIJIT DASGUPTA Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. M A CHOUDHURY (R- 2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
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18)	MR C GOSWAMI	18-09-2024	To	20-09-2024
19)	MR S KHOUND	19-09-2024	To	20-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[COURT PROCEEDING OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.12(SECOND FLOOR)]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
	WITH I.A.(Civil)/3050/2019 in WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
2	WP(C)/3774/2019	IDRISH ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	GA, ASSAM
3	WP(C)/3925/2023	TAPAN BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MR H DAS (R-7) MR. A C BAISHYA (R-7) B KUMAR

LEAVE NOTE OF ADVOCATES FOR 18/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
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10)	J SHARMA	17-09-2024	To	04-10-2024
11)	MR. Y S MANNAN	16-09-2024	To	20-09-2024

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13)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
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19)	MR S KHOOND	19-09-2024	To	20-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
37	Crl.Pet./303/2016 (AT 2:00 PM)	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	S CHANDA MR. J SHARMA (R-1) MR. S CHAMARIA MR. G KAKOTI (R-1) MR. N DAS MR. P THAKURIA (R-1) MR. A N SARMAH MR. P R SARMA PP, ASSAM
	WITH I.A./1592/2016 in Crl.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR.S K MEDHI MR.A DAS	PP, ASSAM
38	CRP/88/2019 (AT 2:00 PM)	AMIYA KUMAR BHATTACHARYYA Versus BICHITRA BHAGAWATI	MR H NATH MR. M DEKA MR. B D DEKA N CHAUDHURY	MR A UPADHYAY MR. P UPADHYAY
39	Mat.App./2/2022 (AT 2:00 PM)	XXXXXXX Versus XXXXXXX	MR D DEKA MR. M A CHOUDHURY	MR. A DHAR MISS S ROY MD F FARIDI
40	CRP/62/2024 CAVT. NO.03952/024, (AT 2:00 PM)	SIDDHARTHA SEN Versus ROMA CHOUDHURY AND ANR	MR. S K GHOSH MR S NATH	MR. D MAZUMDAR MR GAURAV R DUTTA MR. D MAZUMDAR FOR CAVEATOR
MOTION				
41	CRP(IO)/357/2024 B/O	SANKAR RAM BOROOAH Versus RAM BORO	MR G J SAIKIA MR. K R BOROOAH	
42	CRP(IO)/358/2024 B/O	JOLLY CHOUDHURY AND ANR Versus M/S PROTECH REALTORS PVT LTD AND 2 ORS	MR R CHAKRAVORTY S RABHA	

ADMISSION

43	CRP(IO)/41/2020 FIXED	ABDUL MAZID AND 16 ORS. Versus MAHARUDDIN	MR. C GOSWAMI MR. N CHAKRAVORTY	MS F AHMED (R-1) MS N BEGOM (R-1)
44	RFA/52/2024 FIXED	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM (R-1)
	WITH I.A.(Civil)/2444/2024 in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM MR. N ALAM
		BAIL HEARING (BA)		
45	Bail Appln./2516/2024 WITH CASE RECORD (SCANNED COPY), FIXED	MD DILWAR KHAN @ MD DILBAR KHAN Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO N NEOG MS. S KAUR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
23	WP(C)/4080/2018 FIXED	ABDUL MOIN SADIQUE ZAMAN Versus THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A H ALAMGIR	SC, HEALTH
24	WP(C)/2074/2024 FIXED	PARAMANANDA LANGTHASA Versus UNION OF INDIA AND 3 ORS	MR. B J GHOSH MR. T SK	DY.S.G.I. SC, I O C
ORDERS				
25	WP(C)/4367/2023 B/O	M/S MD ALAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MR. A GANGULY MR. A DHANUKA MR S K SAHA MS. H JAIN	SC, GST DR. B N GOGOI

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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18)	MR C GOSWAMI	18-09-2024	To	20-09-2024
19)	MR S KHOOND	19-09-2024	To	20-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,18th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
65	WP(C)/4792/2024 B/O	MAGONJOY THAOSEN Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
66	WP(C)/4794/2024 B/O	HEMENDRA NATH DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MS M.CHAKRABORTY	GA, ASSAM
ADMISSION				
67	WP(C)/364/2019 FIXED	RAJ KUMAR Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR (C.G.C., R1-R3) ASSTT.S.G.I.
68	WP(C)/658/2019 FIXED	KALAMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. A KHANIKAR	MR. N J GOGOI SC, FINANCE SC, THE ASSAM STATE AGRICULTURE MARKETING BOARD.
69	WP(C)/4373/2023 FIXED	NANDESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R- 7)) MS N SHYAM SC. AGRICULTURE SC, FINANCE DEPTT.
70	WITH WP(C)/4373/2020	MAINUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 16 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. R MAZUMDAR (R- 14,15,16) MRS P RAI (R-15) MS. P K DEVI (R-15) MR H J SAIKIA (R-15) MS Y SULTANA (R- 14,15,16) SC, WPT AND BC SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.

71	WITH WP(C)/4085/2023	AJIT KR. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
72	WITH WP(C)/4088/2023	ANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
73	WITH WP(C)/4136/2023	PRBAN CHANDRA SAHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
74	WITH WP(C)/4140/2023	PRANJAL GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, FINANCE SC, AGRI. DEPARTMENT
75	WITH WP(C)/4143/2023	GAUTAM PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
76	WITH WP(C)/4146/2023	SARBANANDA INJAL Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
77	WITH WP(C)/4148/2023	MANGAL SING RANGPHAR Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
78	WITH WP(C)/4161/2023	RANJIT KUMAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
79	WITH WP(C)/4286/2023	MACHAN CHANDRA RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
80	WITH WP(C)/4304/2023	MOHAN CH GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 18/09/2024

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR WEDNESDAY, THE 18TH DAY OF SEPTEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 22]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

JUDGMENT

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|---------------------|--|---|--|
| 1. WP(C) 88/2020 | KIPA TAI
VERSUS
THE STATE OF AP AND 5
ORS. | NALO PADA
ROMJIR RAKSHAP
B MILI | DUGMAR KAMDUK
JUNGAM JINI
GEGUM LOLLEN
A T TARA
ADAM TATAK
GA
SC(LAND MANAGAEMENT) |
| 2. CRL.A.(J) 1/2021 | DULPAK SARING
VERSUS
THE STATE OF AP AND ANR. | GIMI TARAK | MINKI BOJE
PP OF AP
AMICUS CURIAE |
| 3. WP(C) 70/2024 | M.S NK ENTERPRISE AND
ANR
VERSUS
THE STATE OF AP AND 5
ORS. | DUGMAR KAMDUK
K ESHI
BATE JOEL KOYU
LOKAM TADAM
MIPE ETE
P TASHI | BINTER PICHE
LISSING PERME
WINTET SAWIN
KRISHNA DUBEY
WILLIAM YIRANG
SIGNAL YIRANG
T GAMLIN
A PERME
SC(RD) |

